

**HIGH COURT OF MANIPUR  
AT IMPHAL**

**NOTIFICATION**

*Imphal, the 6<sup>th</sup> September, 2024*

No.HCM/A-1/2013-A&E(J)/Vol-I/Pt.I/ 18280 : In light of the Hon'ble Supreme Court's judgment in Writ Petition (Civil) No. 294 of 2015 dated 22<sup>nd</sup> August, 2024, the advertisement of even number dated 18<sup>th</sup> December, 2023 in respect of Recruitment of 1 (one) vacant post of Manipur Judicial Service Grade – I is hereby cancelled.

The fees paid by the applicants shall be refunded via cheque. Applicants may collect their respective cheques from this Registry during office hours starting from 18<sup>th</sup> September, 2024.

  
(OJESH MUTUM)  
REGISTRAR GENERAL  
HIGH COURT OF MANIPUR  
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*Copy to:-*

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The Private Secretary to Hon'ble Mrs. Justice GolmeiGaiphulshillu, Judge, High Court of Manipur.
5. The Private Secretary to Registrar General, High Court of Manipur.
6. The System Analyst, High Court of Manipur.  
**- He is requested to upload the same in the Official Website of this Registry.**
7. The Superintendent Estt. – II, High Court of Manipur.
8. The Guard File/Notice Board/Concerned file.